

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 299 of 2019 in  
APPEAL NO. 58 OF 2017 &  
IA NOS. 162 & 363 OF 2017**

**Dated: 3<sup>rd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s. Monnet Ispat & Energy Ltd.**

**.... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission &  
Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Ray  
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-2

**ORDER**

Learned counsel for the Respondent No. 2 prays for two weeks' time to file the rejoinder In **IA No. 299 of 2019 (for Directions)** on or before 22.04.2019 after duly serving copy on the other side.

List this matter on **25.04.2019.**

**(S.D. Dubey)  
Technical Member**

*Js/kt*

**(Justice Manjula Chellur)  
Chairperson**